

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C. P. NO. 68(ND)08  
C. P. NO. 64(ND)11

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018**

**NAME OF THE COMPANY:** Satish Kumar Goyal V/s. M/s. Chandigarh Casting Pvt. Ltd.

Satish Kumar Goyal V/s. M/s. Ganpati Rolling Mills Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 397/398**

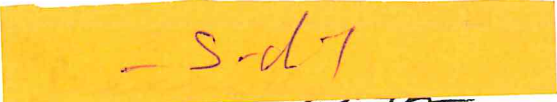
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s) : Mr. M. L. Sharma, Advocate

For the Respondent (s) : Mr. Abhay K. Das, Advocate

**ORDER**

To come up on 2<sup>nd</sup> April, 2018 for final arguments.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**